

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

DREAM SYSTEMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF THE CORPORATE DEBTOR	DREAM SYSTEMS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	23/06/2008
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Ministry of Corporate Affairs, Registrar of Companies (ROC)-Chennai
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U30007TN2008PTC068326
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Old No.56, New No.61, Kamarajar Salai, Ashok Nagar, Chennai-600 083
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	30-09-2018
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30-07-2019 (Certified copy of the Order received on 06-08-2019)
8	NAME ADDRESS : E-MAIL ADDRESS TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SURESH K No.5, Ground Floor, Venkatasamy Street, Santhome, Chennai, Tamil Nadu-600 004 sureshlawdharma@gmail.com suresh@lawdharma.com 9994911117/ 8825407556 IBBI/IPA-002/IP-N00703/2018-2019/12322
9	LAST DATE FOR SUBMISSIONS OF CLAIMS	05-09-2019 (30 days from the date of receipt of order)

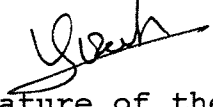
Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Dream Systems Private Limited on 30-07-2019

under section 33 of the Code. However, the certified copy of the order received on 06-08-2019.

The stakeholders of M/s.DREAM SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 05-09-2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of the Liquidator:

SURESH.K,
INSOLVENCY PROFESSIONAL,
IBBI/IPA-002/IP-N00703/2018-
2019/12322
No.5, Ground Floor, Venkatasamy
Street, Santhome,
Chennai-600 004.

Date:07-08-2019

Place: Chennai